

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 433 of 2019**

**IN THE MATTER OF:**

**M/s Valmont Structures Pvt. Ltd.**

**...Appellant**

**Versus**

**M/s Thakkarsons Roll Forming Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Sumesh Dhawan, Ms. Vatsala Kak and Ms Geetika  
Sharma Advocates.**

**For Respondent:**

**ORDER**

**04.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 24<sup>th</sup> July, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc/